

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/675/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 25th January, 2024.

Sub: **Withdrawal of Restricted holiday.**

Ref:- Your letter No. DJ(D) 336 dtd. 11.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of restricted holiday on 17.01.2024.**

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/676/A, dated 25.01.2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)